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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

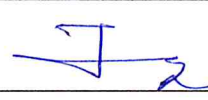
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 183/252/HDB/2018
NAME OF THE COMPANY	Aakarshna Entertainment Pvt Ltd
NAME OF THE PETITIONER(S)	Aakarshna Entertainment Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	
for Roc			

ORDER

No representation for Applicant Company. Junior Counsel for CGSC, ROC (H) is present.

RoC filed his report.

List it for hearing on 09.08.2018.


Member (J)

Binnu